


(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/470/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTION PVT LTD)
NAME OF THE RESPONDENT(S) : DURAISAMY & 11 ORS
UNDER SECTION : Sec 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Ravi Rajagopalan	Counsel for RP	

ORDER

Counsel for the Resolution Professional (RP) is present. No representation on behalf of the Respondents. The **Registry** is directed to issue notice to the Respondents. The Counsel for the RP is permitted to send private notice to the Respondents, and file proof of service of notice along with an Affidavit on next date of hearing. Put up on **27.08.2019 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)